GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:1840 ANSWERED ON:05.03.2015 REVIVAL OF SICK CLOSED MILLS Chudasama Shri Rajeshbhai Naranbhai;Dhotre Shri Sanjay Shamrao;Kumar Dr. Virendra ;Lakhanpal Shri Raghav;Mahtab Shri Bhartruhari;Shetty Shri Gopal Chinayya;Tadas Shri Ramdas Chandrabhanji

Will the Minister of TEXTILES be pleased to state:

(a) the number of textile/spinning mills operating in the country along with the number of their employees/workers, State-wise;

(b) whether a large number of such mills are lying sick/closed in the country;

(c) if so, the details thereof along with the number of employees/workers rendered unemployed due to closure of such mills;

(d) whether the Board for Industrial and Financial Reconstruction (BIFR) set up under Sick Industrial Companies (Special Provision) Act for revival of such mills has achieved the desired results and if so, the number of such sick mills registered with BIFR along with the number of such registered mills revived by it; and

(e) the steps taken/proposed to be taken by the Government for the revival of these mills and to safeguard the interests of the employees/workers?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): As per information available as on 31.12.2014, there were 1417 cotton / man-made fibre textile mills (Non-SSI) working in the country (1298 were spinning and 119 composite mills).

The state-wise details are given is Annexure I & II respectively. There are 555 cotton / man-made fibre textile mills (Non-SSI) closed in the country (474 were spinning and 81 composite mills) as on 31.12.2014. The details of closed mills alongwith number of employees/ workers rendered unemployed are given in Annexure III & IV.

(d) & (e): Board for Industrial & Financial reconstruction (BIFR) under Sick Industrial Companies (Special Provisions) Act has been setup for timely detection of sick and potentially sick companies and for the speedy determination of preventive, ameliorative and remedial measures which need to be taken in respect of such companies including closed Textile mills. The relief / concessions etc. to be given to sick units / companies as revival packages are decided by BIFR. 359 Textile/ Spinning mills have been registered as sick companies in BIFR during the years 1987 to 2015. Out of these, 54 Textile / Spinning mills have turned net worth positive during the period.